

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 08-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT	302/2014 57444/16	NEELAM SOBTI(I)	Vs.	MANISH KUMAR
2	MACT	516/17	JAVITRI	Vs.	CHANCHAL KUMAR
3	MACT	629/19	PHOOLWATI	Vs.	VIJAY KUMAR
4	MACT	796/19	NAVEEN KUMAR	Vs.	JASWANT SAINI
5	MACT	134/20	HARINATH SHARMA	Vs.	UMESH KUMAR
6	MACT	202/20	BHIKHARI MEHTO	Vs.	ABDUL GAFFAR
7.	Misc. DJ	285/20	FARIDA NAZ QURESHI	Vs	JITENDER CHAUDHARY
<u>Plaintiff/Petitioner Evidence</u>					
8	MACT	377/19	MONIKA	Vs.	KAMAL
9	MACT	748/19	OMSHANKAR	Vs.	KAMAL CHAUHAN

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 08-09-2020 (DAR CASES)

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	172/2019	ABU BAKKAR	Vs.	RISHI MOHAN 73 /2018 (Darya Ganj)
2	M CrI	179/2019	VIKAS	Vs.	UNTRACE 72 /2018 (Pahar Ganj)
3	M CrI	245/2019	SURENDER PAL KHANNA	Vs.	UNKNOWN 351 /2019 (Pahar Ganj)
4	M CrI	25/2020	JEETU	Vs.	VIJAY KUAMR MISHRA
5	M CrI	36/2020	VINAY KUMAR	Vs.	UNKNOWN 395 /2019 (Nabi Karim)
6	M CrI	55/2020	RAJU	Vs.	UNKNOWN
7	M CrI	85/2020	WALI KAISER	Vs.	UNKNOWN
8	M CrI	86/2020	ATUL	Vs.	HITESH GERA
9	M CrI	872020	PRAHLAD & ORS	Vs.	SUDHANSHU SOOD